

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 116**  
**(IB)-1248(PB)/2018**

**IN THE MATTER OF:**

|                                      |      |                      |
|--------------------------------------|------|----------------------|
| Shinoj Koshy                         | .... | Applicant/petitioner |
| Vs.                                  |      |                      |
| M/s. Granite Gate Properties Pvt Ltd | .... | Respondent           |

**Order Under Section 7 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 05.02.2020**

**Coram:**

**SH. B. S. V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

|                    |  |
|--------------------|--|
| For the Applicant  | :Mr. Sharad Tyagi, Adv. on behalf of Axis Bank.  |
| For the Respondent | :Mr. P. Nagesh, Mr. Rachit Mittal, Ms. Tanvi Aggarwal,<br>Adv. for NOIDA Authority<br>Mr. Sanyam Saxena, Adv. for RP |

**ORDER**

**C.A. No. 2565(PB)/2020**

This is an application filed by one of the claimants namely RCB Infracons Private Limited stating that its claim pending before RP has not yet been decided. In this regard RP has stated that he is ready and willing to decide the claim, provided the relevant material/papers and details in support of the claim are produced. Accordingly, the RP is hereby directed to decide its claim in



accordance with law, if the Applicant provides all material papers and details within one week hereof.

The Company application is disposed of, in the abovesaid terms.

**C.A. No. 2527(PB)/2020**

This is an application filed by one of the claimants namely Axis Bank Limited stating that its claim pending before RP has not yet been decided. In this regard RP has stated that he is ready and willing to decide the claim, provided the relevant material/papers and details in support of the claim are produced. Accordingly, the RP is hereby directed to decide its claim in accordance with law, if the Applicant provides all material papers and details within one week hereof.

The Company application is disposed of, in the abovesaid terms.

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**(B.S.V PRAKASH KUMAR)  
ACTG. PRESIDENT**

—sd—

**(S. K. MOHAPATRA)  
MEMBER (TECHNICAL)**